GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2861 ANSWERED ON:06.12.2001 T AND D LOSSES IN SEBS NEDURUMALLI JANARDHANA REDDY

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government have blamed some SEBs for the tardy progress of power schemes;
- (b) if so, whether the power schemes of the Union Government are not being implemented by the State Governments resulting high T&D losses:
- (c) if so, the facts and details thereof;
- (d) whether the Union Government have made out some more schemes for implementation to cut T&D losses; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (e): The progress of Schemes for improvement of Sub-Transmission & Distribution system in most of the States has been slow due to paucity of financial resources resulting in high T&D losses in most of the States. A statement indicating the reported T&D losses by the utilities is annexed.

The Government of India has launched a scheme for Accelerated PowerDevelopment Programme (APDP) for renovation & modernisation/uprating of existing old power plants and upgradation of Sub-Transmission & Distribution network including energy audit activities and 100% metering in the distribution circles in a phased manner. An amount of Rs.1000 crores for R&M of thermal and hydro power stations and improvement of Sub-Transmission & Distribution systems was provided in the year 2000-2001. An outlay of Rs.1500 crores is available in the year 2001-2002 for these activities under APDP. Initially sixty distribution circles have been identified wherein techno-commercial interventions in the form of improving HT:LT ratio, increasing transformation capacity, reconductoring, reconfiguration of the entire network, metering and other steps to reduce T&D losses are being implemented. The remaining distribution circles in the country would also be taken up in a phased manner.

Annexure referred to in reply to Parts (a) to (e) of the Lok Sabha Unstarred Question No. 2861 for 6.12.2001 Percentage Transformation, Transmission & Distribution losses (including commercial losses such as pilferage etc.) in SEBs/EDs

REGION/SEB/ED 1992-93 1993-94 1994-95 1995-96 1996-97 1997-98 1998-99+

Northern Region:

Haryana 26.78 25.00 30.80 32.39 32.77 34.04 33.81 Himachal Pradesh 19.51 18.31 18.21 16.09 18.02 20.13 20.13 Jammu & Kashmir 8.28 45.69 48.74 47.52 48.27 49.95 47.07 Punjab 19.24 19.37 16.70 18.49 19.10 18.94 16.83 Rajasthan 22.74 25.00 24.78 29.27 26.28 26.41 29.43 Uttar Pradesh 24.43 24.08 21.69 21.84 24.84 26.18 26.86 Chandigarh 26.21 27.27 28.44 33.72 21.88 22.38 NA DVB (Delhi) 23.56 31.79 34.56 48.57 49.08 47.91 40.0

Western Region:

Gujarat 22.03 20.34 20.02 20.08 17.14 21.57 19.69 Madhya Pradesh 21.35 20.26 19.61 17.84 19.24 19.58 20.92 Maharashtra 17.83 16.22 16.33 16.95 16.55 18.75 18.14 D&N Haveli 17.98 12.64 11.35 09.31 08.80 12.90 NA Goa 21.85 24.50 26.87 26.06 23.50 31.02 NA Daman & Diu 15.67 22.34 16.30 12.80 08.15 14.69 NA

Southern Region:

Andhra Pradesh 19.88 19.91 17.95 19.34 33.19 32.14 31.8 Karnataka 19.55 19.55 19.41 19.06 18.73 19.31 30.08 Kerala 21.95 20.00 20.05 21.12 20.59 18.73 17.75 Tamil Nadu 17.50 17.18 17.11 16.19 17.65 17.29 16.9 Lakshadwaeep 18.72 16.99 17.84 17.23 15.11 15.70 NA Pondicherry 15.31 15.80 15.00 16.54 17.38 13.56 NA

Eastern Region:

Bihar 22.00 20.35 19.76 15.91 25.31 16.26 23.0 Orissa (GRIDCO) 25.25 22.43 23.03 24.17 50.15 50.10 48.44 Sikkim 22.55 22.60 21.22 16.47 29.24 22.87 West Bengal 14.87 20.82 21.51 19.26 18.01 19.67 25.5 A&N Island 23.62 23.71 22.38 19.25 19.15 20.59 NA

North Eastern Region:

Assam 21.41 22.44 24.18 26.91 25.97 27.32 23.0

Manipur 22.35 23.92 25.30 24.85 22.95 21.09 NA

Meghalaya 11.79 18.03 18.47 12.55 19.75 12.28 20.17

Nagaland 27.26 33.45 36.12 35.17 26.81 29.79 NA

Tripura 30.64 30.53 31.96 30.86 30.11 31.11 NA

Arunachal Pradesh 32.32 42.04 45.30 37.12 32.62 34.10 NA

Mizoram 29.04 31.89 29.76 25.18 34.35 46.84 NA

All India (Utilities) 21.80 21.41 21.13 22.27 24.53 24.79 25.62

+ As reported by SEBs/ Electricity Deptt. and subject to change after reconciliation of inter-state sale of energy and are provisional.